

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-348(ND)/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018**

**NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

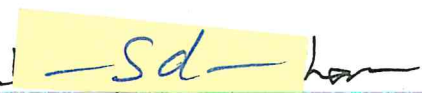
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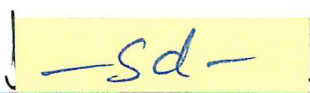
Present: Mr. Alok Kumar Kuchhal (IRP) in Person  
Mr. Manish Jain, Advocate for IRP  
Mr. Atul Sharma and Ms. Yamini Khurana, Advocates for the  
Respondent  
Mr. Neeraj Mahajan, AR

**ORDER**

It is submitted that COC meeting was convened on 4<sup>th</sup> September, 2018. The minutes of the meeting are placed on record. In the said meeting, the COC has passed the resolution approving the change of RP in this case and proposing the name of Mr. Arvind Garg as the RP. Let the appropriate application be filed by the COC.

To come up on 11<sup>th</sup> September, 2018.

  
**(Deepa Krishan,  
Member (T))**

  
**(Ina Malhotra  
Member (J))**